

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :** There has been no change in the position as indicated in reply given to Lok Sabha Unstarred Question No 9508 on 2nd May, 1984 put up by Shri Ajit Bag. The final view in the matter would be taken after receipt of full comments from all the State Governments/U.T. Administrations.

**Payment of Road Taxes by Vehicles of G.S.I.**

**4140. SHRIMATI GEETA MUKHERJEE :** Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the vehicles of Geological Survey of India are exempted from payment of road taxes;

(b) if not, whether payment was made in time during the last five years ;

(c) if not, the reasons for default;

(d) whether Central Regional Office of Geological Survey of India paid more than one lakh rupees as penalty during 1981 to 1984;

(e) if so, whether responsibility for such gross negligence was fixed;

(f) if so, the action taken to recover the loss sustained by Government on account of penalties;

(g) whether any measures have been evolved to prevent recurrence of such events; and

(h) if not, whether they are under consideration of the Ministry ?

**THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE) :** (a) to (h) The information is being collected and will be laid on the Table of the House.

**X-Erox Machines in Geological Survey of India**

**4141. SHRI K. A. RAJAN :** Will the Minister of STEEL AND MINES be pleased to state :

(a) number of X-erox copiers acquired by Geological Survey of India for all its offices through out India;

(b) whether the work of Geological Survey of India demands acquisition of these machines;

(c) the total capital investment on these machines;

(d) whether there are any operators for these machines, if not, how these machines are being operated;

(e) whether these machines are being operated by employees belonging to Geological stream with payment of honorarium annually;

(f) if so, whether any rules governing payment of honorarium uniformly throughout India on the basis of work load handled exist; and

(g) whether any proposal is under consideration of Geological Survey of India to ban further acquisition of these machines pending evaluation of their necessity?

**THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE) :** (a) to (g) The information is being collected and will be laid on the Table of the House.

**Equipment/Machinery of Geological Survey of India**

**4142. SHRI VIJAY KUMAR YADAV** Will the Minister of STEEL AND MINES be pleased to state :

(a) the capital equipments held by Geological Survey of India and the total investment made thereon;